

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3408**

**TO BE ANSWERED ON THE 7<sup>TH</sup> AUGUST, 2018/ SHRAVANA 16, 1940 (SAKA)**

**CORRUPT IPS OFFICERS**

**3408. SHRI HARI OM PANDAY:  
SHRI SANTOSH KUMAR:  
DR. RATNA DE (NAG):**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has prepared any list of IPS officers against whom corruption cases have been registered by Central Bureau of Investigation (CBI) or Enforcement Directorate (ED) particularly in Uttar Pradesh and Bihar;**

**(b) if so, the details thereof and the current status of the said cases thereof; and**

**(c) the details of the steps taken/ likely to be taken in this regard?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)**

**(a) to (c): As per the information available, during the last three years (from 2015 to 2017) and till date, Central Bureau of Investigation (CBI) has registered 6 (six) cases against 5 IPS officers on corruption charges, including one IPS officer of Bihar Cadre who has since retired from service. No IPS Officer of Uttar Pradesh Cadre is involved in the aforesaid corruption related cases. No case has been registered by the Enforcement Directorate (ED) against any IPS Officer on corruption charges during the aforesaid period. Out of the aforesaid 6 cases registered by CBI, 5 cases are under investigation and one case is under trial.**

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